

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/16	TP 215/17	Hearing	391 / 394	Atyati Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Uday Shankar Asste 9482848179.	Adv for Petitioner	<u>Aspande</u>
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Counsel for Petitioner Company is present. None appeared from OL office, ROC and RD office. Counsel reported two sets of copies have been filed. Counsel for petitioner is directed to intimate the OL Office, ROC and RD about the date of hearing. Counsel is also directed to file affidavit whether notices to other authorities are required to be sent or not.

Await report from OL, ROC and RD.

List it on 21.04.2017.

MEMBER (J)

MEMBER (T)